

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 2876
ANSWERED ON 11.03.2020

MINES CLOSED DOWN IN KARNATAKA

2876. SHRI A. NARAYANA SWAMY:

Will the Minister of MINES be pleased to state:

- (a) The number of mines closed down in Karnataka due to Judicial Intervention of Supreme Court (SC) of India during the last five years; and
- (b) the reasons cited by the SC to order closure of such mines; and
- (c) the details of measures proposed by the Centre to avoid such closure of mines, if any?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

- (a) As per data furnished by Indian Bureau of Mines (A Subordinate Office of Ministry of Mines), during last 5 years no mine has been closed in the State of Karnataka due to judicial Intervention of Hon'ble Supreme Court of India.
- (b) & (c) Does not arise in view of reply furnished at item (a) above.
